

(क) कबि हा, जो उक्त स्वेचनी के नाम क्या है और इसकी परिणामस्वरूप रेलवे को कितनी हानि होगी, और

(ख) इसके प्रभावस्वरूप जो कबि हा बेरोजगार हो जायेगे उनको क्या रोजगार दिया जायेगा ?

रेल मंत्रालय से इस मंत्री (श्री मुहम्मद हकीम तुल्लो) : (क) जी नहीं ।

(ख) और (ग) प्रश्न नहीं उठता ।

Clearance of Chaskaman Project, Poona (Maharashtra)

*318 SHRI ANANTRAO PATIL Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether Chaskaman Project in Poona District has been cleared and sanctioned by the Central Government, and

(b) the estimated cost thereof and when it is likely to be completed?

THE MINISTER OF IRRIGATION AND POWER (DR K L RAO) (a) and (b) The question of acceptance of the Chaskaman Project estimated to cost Rs 98 crores, a new project in the Krishna basin received in 1970, would have to be considered after the Krishna Water Disputes Tribunal has given its award, which it is hoped, may be available in a year or so

Report by former Chairman and Managing Director of F.C.I. on Sale of Methanol by the then General Manager of Trombay, now Director (P & M)

*319 SHRI ACHAL SINGH
SHRI CHANDRA SHAILANI

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Starred Question No 32 on the 14th November, 1972 regarding the report by the former Chairman and Managing Director of Fertilizer Corporation of India on the sale of methanol and other deals by

Director (Production & Marketing) and state:

(a) whether the Central Vigilance Commission has examined the report and if so, the outcome thereof, and

(b) the action proposed to be taken by Government thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D K BOROOAH) (a) and (b) On a consideration of the report of the former Chairman & Managing Director, Fertilizer Corporation of India and other connected papers, the Central Vigilance Commission advised that neither Dr S K Mukherjee, Director (Marketing) nor Shri V Chandrasekharan Marketing Manager Trombay should be held blameworthy in any way and that no action need be taken against them

Huge Profits by Foreign Pharmaceutical Firms by Conjuring Fake Manufacture

*320 SHRI N K SANGHI Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether a recent study made by the Jawaharlal Nehru University has further substantiated the fact that foreign pharmaceutical firms in India are making huge profits by 'conjuring fake manufacture' of drugs from imported intermediates,

(b) whether these firms are importing intermediaries comparatively at a much higher price and that no efforts are being made to manufacture these in India, and

(c) what steps are being taken to reduce dependence on such foreign firms and also to manufacture such drugs so that repatriation of large profits is reduced?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D K BOROOAH) (a) to (c) A statement is laid on the Table of the House